

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6331/2021

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

ABHISHEK SINGH & ANR.

Respondent(s)

[ONLY IA NO. 197242/26 IS LISTED UNDER THIS ITEM]
IA No. 197242/2026 - EARLY HEARING APPLICATION

Date : 08-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Rachit Mittal, AOR
Mr. Parish Mishra, Adv.
Mr. Kanishk Raj, Adv.
Ms. Srishti Agrawaal, Adv.
Ms. Aayushi Kiran, Adv.
Mr. Shivansh Bansal, Adv.

For Respondent(s) Mr. Sandeep Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the application for early hearing after six months.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR